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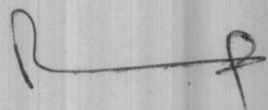
21.08.2000

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Hon'ble Mr. S. Dayal, A.M.

Shri K. P. Singh, learned counsel for the applicant has submitted that he has not received any instruction from the applicant. A letter dated 19.02.2000 has also been received ^{by post} ⁱⁿ which applicant has requested that he is withdrawing the application. In the circumstances the application is dismissed as withdrawn. No order as to costs.


A.M.


V.C.

Anand